

1/7/02 Mr. Harish Purohit, counsel for applicant.

Heard the learned counsel for the applicant.

The applicant is presently working as Section Engineer (P. Woy), Talore. By the impugned order dated 15/5/02, (Ann. M), he has been transferred alongwith other employees. He has been transferred in the Training school Talore. The order of transfer has been passed in normal course. Transfer is a normal incident of service. The applicant is holding transferable post. The applicant can have no grievance against the transfer order which has been passed in a routine manner. The OA is without any merit and substance. It is accordingly dismissed.

Gopal Singh
Adm. Member.

(O. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 24.7.02
under the supervision of
section officer as per
order dated 1.12.02

Section officer (Records)

Order
2/7/02

Copy of order
along with OA
Annex Page 1535
sent to Regd. 155
by Regd. AD
vide 229
to 226.
dt 08.7.2002

Recd.
AD.
R-2 to R-5
Jagan